

From,

**Rajiv Sharma, HJS**  
Joint Registrar (Services)  
High Court, Allahabad

To,

**1. All the District & Sessions Judges**  
Sub-ordinate to High Court of Judicature at Allahabad  
**2. Principal Secretary (Judicial) & L.R.**  
Government of U.P.  
Lucknow

No. /DR(S)/2013 Dated: Allahabad 01.10.2013

**Subject: - Regarding request for personal hearing of officers/representationists who have filed objections against Tentative Seniority Report/ List published on 25.07.2013.**

Sir/Ms,

In continuation to Court's Letter No. 377 dated 30.07.2013 regarding Tentative Seniority Report/List published on 25.07.2013, I have been directed to inform you that venue for personal hearing for the Officers to be present in person before **Hon'ble the Seniority Committee on 23.10.2013 at 2:00 PM and 24.10.2013 at 2:00 PM** is "the Conference Hall adjacent to Judges' Library, High Court, Allahabad".

I am, therefore, to request you that kindly get it downloaded from official website of Hon'ble Court i.e. [www.allahabadhighcourt.in](http://www.allahabadhighcourt.in) and apprise all the subordinate officers concerned with the direction to appear in person before Hon'ble the Seniority Committee on 23.10.2013 & 24.10.2013 at 2:00 PM in the Conference Hall adjacent to Judges' Library accordingly.

Kindly treat it as most urgent.

**Yours faithfully,**

**(Rajiv Sharma)**  
**Joint Registrar (Services)**

No. (i)/ DR(S)/2013 Dated: Allahabad 01.10.2013

In continuation to Court's endorsement No. 377 (i)/DR(S)/2013 dated 30.09.2013, copy forwarded for information and necessary action to:

1. The Registrar General, Hon'ble High Court of Uttarakhand with a request to kindly apprise all the concerned officers, who have opted to serve in the State of Uttarakhand to submit their objections within the time limit prescribed
2. The Director, Institute of Judicial Training & Research, U.P, Vineet Khand, Gomti Nagar, Lucknow with request that the objections against the said report are got received in Hon'ble High Court within the prescribed time limit.
3. The Registrar, High Court of Judicature at Allahabad, Lucknow Bench, Lucknow.
4. The Member-Secretary, U.P State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001
5. The Chairman, Commercial Tax Tribunal, Lucknow.
6. Sri Harvir Singh, Registrar, Appellate Tribunal of Electricity of New Delhi.
7. Sri Praveen Kumar, Presiding Officer, Awas Evam Vikas Parisad Agra.
8. Sri Shyam Shanker (Upadhyay), Legal Advisor to Hon'ble the Governor, Government of U.P, Lucknow.
9. Sri Manvendra Singh, Law Officer, Human Right Commission, Lucknow.
10. Sri Prasoon Kumar Katiyar, Chief Investigating Officer, Office of Lokayukt, Lucknow.

11. Smt Prem Kala Singh, Presiding Officer, Nagar Mahapalika Tribunal, Lucknow.
12. Sri Deepak Raj, Registrar, Railway Claims Tribunal, Principal Bench, New Delhi.
13. Sri Mohd. Rais Siddiqui, Registrar, State Consumer Disputes Redressal Commission, Lucknow.
14. Smt. Saorj Yadav, Special Secretary and Additional L.R., Supreme Court (Legal Cell), New Delhi.
15. Sri Tej Bahadur Singh, Registrar, U.P State Public Service Tribunal, Lucknow.
16. Sri Yashwant Kumar Mishra, Legal Advisor, U.P.S.R.T.C., Lucknow.
17. All the H.J.S. Officers posted at High Court of Judicature at Allahabad.

**Joint Registrar (Services)**